

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 66(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE COMPANY: M/s. Rodemadan Holdings Ltd.
Vs
M/s. International Trade Expo Center Ltd. &ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1,	GAURAV M. LIBERHAN	Advocate,	Petitioner	<i>GMS</i>
2	NEERAJ K. GUPTA,	ADV.,	Petitioner	<i>Neeraj</i>
3.	Abhinav Hansaria,	Adv	Respondent	<i>Abhinav</i>
4.	SANJANA SADDY,	ADV.	RESPONDENT 1	<i>Sanjana Saddy</i>

ORDER

Part heard. List on 21.04.2017.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT
Sd/-
(R.VARADHARAJAN)

MEMBER (JUDICIAL)

U.D.Mehta

30.03.2017